NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Section	Name of the Parties M/s. / Mr.
-	TP 283/16	For filing Compounding Application		621A	Flowserve Microfinish Pumps Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM				
1.	PRAMOD SM.	Flowserve Microfinia M				
	9845657072	Pumps Put 2td				

ORDER

PCS for Petitioner is present. He requested time to furnish the objections raised by the registry. List it on 06/12/2017.

Member (T)

Member (J)